

LCA No. 187/2016

Suraj Kumar Gupta vs M/s Vishal Retail Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.

Shri Harish Aggarwal, AR for the management.

The matter is fixed for awaiting file from Hon'ble High Court of Delhi.

It is submitted by AR for the management that next date of hearing before Hon'ble High Court of Delhi is 27.11.2020 and prays for sine die the case.

Request declined on the ground that it will be possible only in the presence of both the parties.

Now, matter stands adjourned for awaiting file from Hon'ble High Court of Delhi on **16.12.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 1287/2018

Vineet Singh vs M/s Luis Philippe Store

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.

Shri Vishal Mittal, AR for the management No. 1.

Shri Shaiubuddin, AR for the management No. 2.

The matter is fixed for filing of rejoinder by the workman to the WS of management No. 1 and for filing of WS by the management No. 2.

Despite efforts, no one is connected on behalf of the workman, in these circumstances, workman is directed to file rejoinder to the WS of management No. 1 and management No. 2 is directed to file WS with directions to supply copy of the same to the workman or his AR by the next date of hearing.

Now, put up matter on **10.11.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LCA No. 408/2016

Lekh Ram vs M/s MCD South

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

18.09.2020.

Present : None for the workman.

Shri Rajeev Bhardwaj, AR for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

26.10.2020.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 3552/2016

M K Krishna Kumar vs Delhi Automobiles Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.

Shri Manu Gupta, AR for the management.

The mater is fixed for ME.

At request, matter stands adjourned for ME on

29.10.2020.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 4843/2016

Raja Ram Rai vs R K Sood Art Framer

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **15.12.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LCA No. 548/2016

Lakhbir Kaur vs M/s New Delhi Municipal Council

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **19.11.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 5270/2016

Nanda Ballabh Tiwari vs M/s Jaypee Siddharth Hotel

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **21.11.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 5271/2016

Amit Mehtro vs M/s Jaypee Siddharth Hotel

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **21.11.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 5275/2016

Lal Bahadur vs M/s Jaypee Siddharth Hotel

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **21.11.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 3015/2016

Sanjay Kumar vs M/s R K Sood Art Framer

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **15.12.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 3016/2016

Daya Shankar Singh vs M/s R K Sood Art Framer

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **15.12.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 3041/2016

Akhilesh Sharma vs M/s R K Sood Art Framers

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **15.12.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 3054/2016

Lal Diwan vs M/s R K Sood Art Framer

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **15.12.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 4090/2016

Jamindar Singh vs M/s R K Sood Art Framers

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **15.12.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 4183/2016

Pappu Singh vs M/s R K Sood Art Framers

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **15.12.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 3696/2016

Veerchand vs M/s R K Sood Art Frammer

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : None for the workman.
 None for the management.

The Matter is fixed for ME.

Despite efforts, no one is connected on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **15.12.2020**.

VEENA RANI

POLC/RADC

18.09.2020

LIR No. 5261/2016

Nandkishore @ Nandu vs M/s Sagar Rubbers

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

18.09.2020.

Present : Shri Sonu Pandey, AR for the workman.

None for the management.

The matter is fixed for arguments.

It is submitted by AR for the workman that main AR Shri S N Shukla has expired on 22.04.2020 and he did not know about the facts as he did not receive file and prays for adjournment.

It is further submitted by Shri Sonu Pandey, AR of the workman that his authority letter is already on record.

At request, matter stands adjourned for arguments on **17.11.2020.**

VEENA RANI

POLC/RADC

18.09.2020